

(a) whether any import licences were issued during the years 1981-82 and 1982-83 which have not been utilised; and

(b) if so, what are the names of the firms which have not so far utilised the licences and what action has been taken against them?

**THE MINISTER OF COMMERCE AND SUPPLY (SHRI VISHWANATH PRATAP SINGH):** (a) and (b) Statistics pertaining to utilisation of import licences are not maintained licence-wise or firmwise.

#### Vayudoot Service

\*127. **SHRI A. G. KULKARNI:**  
**SHRI SURESH KALMADI:**

Will the Minister of **TOURISM AND CIVIL AVIATION** be pleased to state:

(a) whether Government have decided about the type and number of aircraft for the Vayudoot service; and

(b) what is the loss so far incurred on the Vayudoot service?

**THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN):** (a) No, Sir.

(b) The estimated loss incurred by Vayudoot upto December, 1982 is as under:—

January 1981 to 31st March, 1982:	Rs. 66.60
April 1982 to December 1982	Rs. 74.05
Total :	Rs. 140.65

#### Squeeze on Funds for Development Works

\*122. **SHRI G. C. BHATTACHARYA:** Will the Minister of **FINANCE** be pleased to state:

(a) whether it is a fact that there is a squeeze on funds for developmental works as reported in the Economic Times of the 18th January, 1983; and if so, what are the details thereof; and

(b) whether it is also a fact that this situation has been largely brought about by the failure of Government to heed advice in respect of IMF loans and conditions and whether Government will revise their policies?

**THE MINISTER OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE):** (a) No, Sir. The details in regard to the Central Plan outlay in 1982-83 and 1983-84 are given in the Budget for 1983-84 presented to Parliament yesterday.

(b) Does not arise.

#### Raids on Smuggled Goods Traders

\*129. **SHRI ADINARAYANA REDDY:** Will the Minister of **FINANCE** be pleased to state:

(a) whether raids are being conducted in big cities to detect traders dealing in smuggled goods; and

(b) if so, what is the number of such raids conducted during the year 1981-82 and what are the names of the cities and what is the value of smuggled goods recovered and what action has been taken against the offenders?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMARAO):** (a) and (b) Yes, Sir. The Customs authorities in Bombay, Delhi, Calcutta, Madras and other big cities including